

No.11

MA-1062/2004

OA-1017/2002

21.5.2004~

Present : Sh. S.M. Arif, counsel for applicants
in MA/respondents in OA.

MA-1062/2004 is for placing an order dated 20.4.2004 in compliance of the Tribunal's order dated 17.10.2003. M.A. is allowed. Applicant is at liberty to assail the orders passed by the respondents.

(Shanker Raju)
Member(J)

/vv/